



Reserved

Central Administrative Tribunal, Allahabad.

Registration T.A.No.1363 of 1987 (W.P.No.10577 of 1983)

Lakhan Lal Gupta	Petitioner
	Vs.	
Union of India and 3 others	Respondents.

CONNECTED WITH

Registration T.A.No. 1003 of 1987 (W.P.No.9241 of 1982)

Madan Chandra Privastava	Petitioner
	Vs.	
Union of India and 5 others	Respondents.

AND

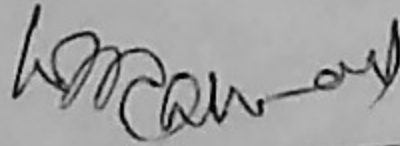
Registration T.A.No.1274 of 1987 (W.P.No.10576 of 1983)

Ranjit Brahma	Petitioner
	Vs.	
Union of India and 3 others	Respondents

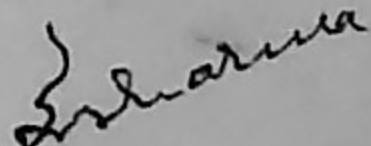
Hon.G.S.Sharma, JM
Hon.K.J.Raman, AM

(By Hon.G.S.Sharma, JM)

For judgment see our judgment of date passed
in the connected Registration No.T.A.1003 of 1987 Madan
Chandra Privastava Vs. Union of India and 5 others.



~~MEMBER (A)~~



MEMBER (J)

Dated 13 .7.1989
kkb.